

ITEM NO.802

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petitions for Special Leave to Appeal (Crl) No(s).11063-11067/2022

KRISHNA MURARI AND ORS. ETC.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

SLP(Crl) No. 11879/2022 (II)

Date : 05-04-2023 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Shubham Saxena, Adv. (Mentioned by)
Dr. Sushil Balwada, AOR

Mr. Dhruv Gautam , AOR

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON being mentioned the Court made the following
O R D E R

SLP(Crl) No. 11879/2022

List after two weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)